

NOTIFICATION**PART - A**

The following transfers and postings of Judicial Officers in the cadre of Civil Judge, are ordered in the interest of public service, to take effect immediately:-

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Sri. Premkumar	Addl. Civil Judge and JMFC, Doddaballapur.	II Addl. Civil Judge and JMFC, Doddaballapur. (Newly Created Court – vide G.O.No. LAW 137 LCE 2014, dated 28.03.2016)
2	Sri. Deepu M.T.	Addl. Civil Judge and JMFC, Nelamangala	III Addl. Civil Judge and JMFC, Nelamangala. (Newly Created Court – vide G.O.No. LAW 137 LCE 2014, dated 28.03.2016)
3	Smt. Vinutha B.S.	Addl. Civil Judge and JMFC, Anekal.	III Addl. Civil Judge and JMFC, Anekal. (Newly Created Court – vide G.O.No.LAW 112 LCE 2012 dated 28.12.2012.)
4	Smt. Chaitra Kulkarni	Addl. Civil Judge and JMFC, Hosakote.	II Addl. Civil Judge and JMFC., Hosakote. (Newly Created Court – vide G.O.No. LAW 137 LCE 2014, dated 28.03.2016)
5	Smt. Salma A.S.	II Addl. Civil Judge and JMFC, Anekal.	IV Addl. Civil Judge and JMFC, Anekal. (Newly Created Court – vide G.O.No. LAW 137 LCE 2014, dated 28.03.2016)

1	2	3	4
6	Sri. Kiran Pralhadrao Mutalik Patil	III Addl. Civil Judge, Bengaluru Rural District, Bengaluru.	IV Addl. Civil Judge, Bengaluru Rural District, Bengaluru. (Newly Created Court – vide G.O.No.LAW 112 LCE 2012 dated 28.12.2012.)
7	Smt. Chaithra L.	II Addl. Civil Judge and JMFC, Nelamangala.	IV Addl. Civil Judge and JMFC, Nelamangala. (Newly Created Court – vide G.O.No. LAW 137 LCE 2014, dated 28.03.2016)
8	Smt. Sukanya C.S.	Addl. Civil Judge and JMFC, Devanahalli.	II Addl. Civil Judge and JMFC, Devanahalli. (Newly Created Court – vide G.O.No.LAW 112 LCE 2012 dated 28.12.2012.)

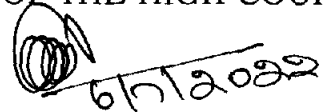
PART - B

The Presiding Officer of the Courts mentioned at Column No.1 below, are concurrently appointed as the Presiding Officer of the Courts mentioned at Column No.2, with effect from the date of relieving of the Presiding Officer of the courts mentioned at Column No.2 and until further orders:

Designation of the Presiding Officer (1)	Name of the Courts to which concurrent appointment is made (2)
II Addl. Civil Judge and JMFC, Doddaballapur.	Addl. Civil Judge and JMFC, Doddaballapur.
III Addl. Civil Judge and JMFC, Nelamangala.	Addl. Civil Judge and JMFC, Nelamangala
III Addl. Civil Judge and JMFC, Anekal.	Addl. Civil Judge and JMFC, Anekal.
II Addl. Civil Judge and JMFC., Hosakote.	Addl. Civil Judge and JMFC, Hosakote.
IV Addl. Civil Judge and JMFC, Anekal.	II Addl. Civil Judge and JMFC, Anekal.

(1)	(2)
IV Addl. Civil Judge, Bengaluru Rural District, Bengaluru.	III Addl. Civil Judge, Bengaluru Rural District, Bengaluru.
IV Addl. Civil Judge and JMFC, Nelamangala.	II Addl. Civil Judge and JMFC, Nelamangala.
II Addl. Civil Judge and JMFC, Devanahalli.	Addl. Civil Judge and JMFC, Devanahalli.

BY ORDER OF THE HIGH COURT,



(T.G.SHIVASHANKARE GOWDA)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

- 1 The Prl. District and Sessions Judge, Bengaluru Rural District, Bengaluru.
- 2 The Officers concerned.
- 3 The Courts concerned.
- 4 The Accountant General in Karnataka, Bengaluru.
- 5 The A.R (S.S)-cum-P.S. to Hon'ble the Acting Chief Justice.
- 6 The P.S. to Hon'ble Administrative Judge for Bengaluru Rural District.
- 7 The Registrar General/ Registrar (Statistics and Review)/Registrar (Vigilance)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Judicial)/ Registrar (Infrastructure and Maintenance)/ Registrar (Protocol and Hospitality)/ Registrar (Computers) and Secretary to Hon'ble the Acting Chief Justice.
- 8 The Additional Registrar General, Dharwad and Kalaburagi Benches.
- 9 The Central Project Co-ordinator of this office.
- 10 The Director, Karnataka Judicial Academy, Bengaluru.
- 11 The Director, Arbitration Centre - Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.

: 4 :

- 12 The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 13 The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
- 14 The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
- 15 The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
- 16 The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
- 17 The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
- 18 The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
- 19 The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
- 20 The Section Officers of GOB-II/RSB/HVC/HCB/HCA-I/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
- 21 Spare copies.

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NOTIFICATION**PART - A**

The following transfers and postings of Judicial Officers in the cadre of Senior Civil Judge, are ordered in the interest of public service, to take effect immediately:-

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Sri. Shrikanta N.A.	I Addl. Senior Civil Judge and JMFC., Anekal.	II Addl. Senior Civil Judge and JMFC., Anekal. (Newly Created Court - vide G.O. No.LAW 112 LCE 2012 dated 28.12.2012)
2	Sri. Rajashekar	II Addl. Senior Civil Judge and JMFC., Devanahalli.	III Addl. Senior Civil Judge and JMFC., Devanahalli. (Newly Created Court - vide G.O. No.LAW 137 LCE 2014, dated 28.03.2016)
3	Sri. Nagesha C.	V Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.	VII Addl. Senior Civil Judge and JMFC., Bengaluru Rural District, Bengaluru. (Newly Created Court - vide G.O. No.LAW 137 LCE 2014, dated 28.03.2016)
4	Sri. Arun Kumar G.	VI Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.	VIII Addl. Senior Civil Judge and JMFC., Bengaluru Rural District, Bengaluru. (Newly Created Court - vide G.O. No.LAW 137 LCE 2014, dated 28.03.2016)

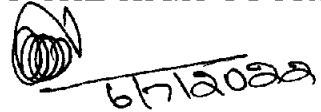
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PART - B

The Presiding Officer of the Courts mentioned at Column No.1 below, are concurrently appointed as the Presiding Officer of the Courts mentioned at Column No.2, with effect from the date of relieving of the Presiding Officer of the courts mentioned at Column No.2 and until further orders:

Designation of the Presiding Officer (1)	Name of the Courts to which concurrent appointment is made (2)
II Addl. Senior Civil Judge and JMFC., Anekal.	I Addl. Senior Civil Judge and JMFC., Anekal.
III Addl. Senior Civil Judge and JMFC., Devanahalli.	II Addl. Senior Civil Judge and JMFC., Devanahalli.
VII Addl. Senior Civil Judge and JMFC., Bengaluru Rural District, Bengaluru.	V Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.
VIII Addl. Senior Civil Judge and JMFC., Bengaluru Rural District, Bengaluru.	VI Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.

BY ORDER OF THE HIGH COURT,



(T.G.SHIVASHANKARE GOWDA)
REGISTRAR GENERAL

To,

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- 6 The P.S. to Hon'ble Administrative Judge for Bengaluru Rural District.
- 7 The Registrar General/ Registrar (Statistics and Review)/Registrar (Vigilance)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Judicial)/ Registrar (Infrastructure and Maintenance)/ Registrar (Protocol and Hospitality)/ Registrar (Computers) and Secretary to Hon'ble the Acting Chief Justice.
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- 10 The Director, Karnataka Judicial Academy, Bengaluru.
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- 12 The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 13 The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
- 14 The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
- 15 The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
- 16 The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
- 17 The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.

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- 20 The Section Officers of GOB-II/RSB/HVC/HCB/HCA-I/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
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